

THE HIGH COURT OF MANIPUR AT IMPHAL

ADVERTISEMENT

Imphal, the 11th December, 2024

No. HCM/D-42/2023-Estt.-I/28870 : Applications are invited from willing and eligible candidates for the translation of judgments of the Hon'ble Supreme Court of India and Hon'ble High Court of Manipur from English to Manipuri (Roman alphabet) on a **Work from Home** basis.

1. Work Description: The empanelled translators will be engaged strictly on Project Basis under the AI-Assisted Legal Advisory Committee of the High Court of Manipur to translate the reportable judgments of the Hon'ble Supreme Court of India and Hon'ble High Court of Manipur from English to Manipuri (Roman alphabet).

2. Educational Qualifications and other requirements:

- Candidates should possess a Bachelor's or Master's degree and should have proficiency in both English and Manipuri.
- Proficiency in Computer Applications is mandatory.
- Preference will be given to candidates holding a law degree with prior translation experience.

3. Remuneration: Empanelled translators will receive remuneration at a rate of Rs. 200 per page (based on the number of pages in the original English judgments as uploaded on the official website of the Hon'ble Supreme Court of India and Hon'ble High Court of Manipur).

4. Age Limit: There is no age limitation.

5. Opening date of online registration: **18.12.2024** (11:00 A.M.).

6. How to Register:

- Go to the "**Registration for the various posts under the Project of the AI-Assisted Legal Translation Advisory Committee**" section on the website of the High Court of Manipur (www.hcmimphal.nic.in)
- Click on the post you want to register for i.e. **TRANSLATOR (CANDIDATES MUST USE THEIR VALID PERSONAL E-MAIL ID & PHONE NUMBER)**
- Upload a scanned copy of your recent photograph and fill up in all the necessary details in the online registration form.
- Click on the "**SUBMIT**" button.

7. No Objection Certificate:

Applicants who are currently employed under any Government organizations must submit a No Objection Certificate from the concerned Authorities and a copy of the same should be submitted at the time of Personal Interaction.

8. Mode of Selection:

- A Written Test, where candidates will translate a few paragraphs from a judgment of the Hon'ble Supreme Court/High Court into Manipuri (Roman alphabet), and
- Shortlisted candidates will be called for Personal Interaction.

Note:-

- *AI-Assisted Legal Translation Committee reserves the right to select and/or empanel individuals as Translators.*
- *The empanelment of Translators will be strictly performance-based, with continued inclusion contingent on meeting the required standards. Failure to adhere to these standards may result in de-empanelment at any stage of the project.*

9. Online registration deadline: Applications will remain open throughout the project duration. Eligible candidates may apply anytime, and selection tests i.e., Written Test and Personal Interaction (at Sl. No. 8 above) will be conducted on a first-come, first-serve basis based on the requirements.

Reeta Laishram

(REETA LAISHRAM)

LANGUAGE OFFICER (SPECIAL OFFICER)
HIGH COURT OF MANIPUR

11/12/2024

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. All the Registrars, High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars/ Court Managers Gr.II, High Court of Manipur.
14. All the Assistant Registrars/Sr. Private Secretary/Secretary to Hon'ble Chief Justice, High Court of Manipur.
- ✓ 15. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
16. All the Private Secretaries, High Court of Manipur.
17. All the Superintendents/Court Officers/ Stamp Reporter/Protocol Officer/Librarian/ Computer Programmer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. Concerned File/Guard File.